Statement

Details of funds released to Government of Maharashtra for the development of tribals during the last three years (2001-02 to 2003-04)

(Rs. in lakhs)

SI	No. Name of the	2001-02	2002-03	2003-04
1	SCA to TSP	3723.83	3723.83	3351.45
2	Grant under Art. 275(1) of the	2672.50	2925.00	2672.00
3	Girls Hostel/Boys Hostel	285.62	_	_
4	Educational Complex	10.77	11.13	3.18
5	Vocational Training Centres	_	4.80	80.51
6	Research & Training	16 . 50	6.00	27.75
7	Grant-in-aid to TDCCs	200.00	_	_
8	Village Grain Bank	83.18		27.73
9	Development of Primitive Tribal Post-Matric Scholarship, Book	66.48	127.00	301.12
1	Post-Matric Scholarship, Book Bank and Upgradation of Merit of ST	368.61	165.02	391.92
1	Assistance to Voluntary Organisations	58.75	70.61	90.01
1	State Tribal Oev. Corporation		100.00	52.00
	TOTAL:	7486.24	7133.39	6997.67

Welfare schemes for tribals in Chhattisgarh

1292. SHRIMATI MOHSINA KIDWAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the Centrally sponsored tribal welfare schemes being run in Chhattisgarh alongwith the details of the funds allocated and utilized during the last three years;
- (b) whether Government have any mechanism to monitor progress of such schemes;
- (c) whether Government are satisfied with the progress of implementation of these schemes; and
 - (d) if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) Details of the Centrally sponsored tribal welfare schemes being implemented by the Ministry of Tribal Affairs in Chhattisgarh, alongwith the details of funds released and utilized by the State Government during

the last three years (2001-02 to 2003-04) are enclosed as Statement (See below).

- (b) For ensuring proper implementation of the schemes and monitoring their progress, the following measures are taken:—
 - (i) Utilisation Certificates are insisted upon as a pre-requisite for further release of funds;
 - (ii) Periodic progress reports regarding the status of implementation of schemes are obtained;
 - (iii) Central Government officers undertake on the spot visits to the States/UTs for ascertaining the progress of implementation of schemes;
 - (iv) Meetings/conferences are convened at the Central level with State Secretaries of Tribal Welfare Departments to ensure timely submission of proposals, speed up implementation of schemes, and review physical and financial progress.
 - (v) At the State/field level, the agencies like Tribal Advisory Council, Project Implementation Committees of ITDPs and Panchayat Samities also monitor timely spending of funds and effective implementation of schemes.
 - (vi) To avoid delays in disbursement of funds by the State Plan/Finance and Tribal Welfare Departments to the line departments/implementing agencies, the guidelines for allocation and utilization of SCA to TSP have since been revised with the provision of ITDA/ITDP-wise earmarking of SCA funds. It has been provided in the guidelines that all States/UTs should ensure that assessment of actuah programmes/schemes implemented under TSP on the sociomic economic condition of the tribals covered under ITDPs MADAs, Clusters, PTGs, as the case may be, should specifically be undertaken.
- (c) and (d) The Ministry is generally satisfied with the progress of implementation of these schemes, although there is scope for improvement.

Statement

Welfare Schemes for Tribals in Chhattisgarh

(Rs. in lakhs)

SI.No. Name of Sche	eme					
	2001-02		2002-03	2	003-04	
	Funds released	Funds utilised	Funds released		Funds I released	Funds utilised
1. Scheme of Hoste Girls & Boys	ls for 10.00 ST	10.00	0.0	0.0	0.0	0.0
2. Ashram Schools i Tribal Sub-Plan Areas	n 400.00	400.00	0.0	0.0	0.0	0.0
3. Scheme of Post M Scholarship, Book Ban Upgradation of Merit of	k and	0.0	61.28	53.07	28.30	0.0
Total:	410.00	410.00	61.28	53.07	28.30	0.0

Literacy among tribal women in Chhattisgarh

†1293. SHRI RAMADHAR KASHYAP: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the district of Chhattisgarh where literacy rate among the Scheduled Tribes women is very low;
- (b) whether Government are providing assistance for setting up of educational campuses in those districts;
- (c) the amount provided to the State under the above scheme for promoting literacy among the tribal women; and
 - (d) the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) As per 1991 Census, there were 30 districts having less than 10% literacy among ST women in undivided State of Madhya Pradesh. Two of these districts, namely Bastar and Raigarh fall in Chhattisgarh.

[†]Original notice of the question was received in Hindi.